

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 10.05.2024 AT 10:30 AM**

|   |   |
|---|---|
| <b>TRANSFER PETITION NO.</b>            |   |
| <b>COMPANY PETITION/APPLICATION NO.</b> | CP (CAA) No.08/230/2024   |
| <b>NAME OF THE COMPANY</b>              | Veer East Realty India Pvt Ltd (Transferor Co.1)<br>& Hoster Labs Pvt Ltd (Transferor Co.2) &<br>Honour Lab Ltd (Transferee Co. or Demerged Co.)<br>and Anaika Infracon Pvt Ltd (Resulting Co.) |
| <b>NAME OF THE PETITIONER(S)</b>        |   |
| <b>NAME OF THE RESPONDENT(S)</b>        |   |
| <b>UNDER SECTION</b>                    | 230   |

**ORDER**

**Present:** Ld. Counsel Mr. VB Raju for the Petitioner.

Mr. Harsha Vardhan Reddy, Asst., Director from the RD.

Mr. Vasant Rao Meshram, Asst., Director from the OL.

For filing of RoC and OL reports, **matter is adjourned to 21.06.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**